

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.11.2020 (THURSDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd & Ors.	Varsha Banerjee	Nitesh Jain-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 707 of 2020	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	Rohan Rajasekaran
<b>3.</b>	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

**For Hearing**

<b>4.</b>	Comp. App. (AT) (Ins) No. 1482 of 2019  <b>Part Heard</b>	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**